IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

C.A-233/(ND)/2017

IN THE MATTER OF:

M/s. Aradhana Plaza (P) Ltd

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 05.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Ms. Suhita Mukhopadhyay, Advocate

For the Respondents

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ORDER

Ms. Suhita Mukhopadhyay, Practicing Company Secretary represents she is the authorized representative representing the Petitioner. She further seeks for a short adjournment as the Counsel appearing for the petitioner is not well.

In the circumstances, time is granted.

Post the matter on 08.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 05.9.2017